

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

207. IA(PLAN)/28/2024 IN C.P. (IB)/699(MB)2021

IN THE MATTER OF

Metro Global Limited

VS

Mundara Estate Developers Limited

Section 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 15.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Income Tax Department: Adv Sheba Abraham (VC)
For the Petitioner/Financial Creditor: Adv. Uttara Jhaveri (VC)
For the Applicant:- Adv. Govind Javeri (PH)

ORDER

Reserved for orders.

SD/-
MADHU SINHA
Member (Technical)
//Anmol//

SD/-
REETA KOHLI
Member (Judicial)